

ENGLISH DEPARTMENT

NOTICE INVITING QUOTATION

Quotations are invited in sealed envelope from reputed *Publishers/Distributors/Dealers* on the following terms and conditions for purchase of the following books for the *Library of the District Judge, Howrah*

SI No	Name of Book	Name of the Author/Publisher	Number of Copies Required
1	Criminal Major Acts	Justice Khastagir (Kamal Law House)	12 copies
2	Indian Penal Code	Ratanlal & Dhirajlal (LexisNexis)-2 volumes.	8 copies
3	Specific Relief Act	Sarkar (LexisNexis)	10 copies
4	West Bengal Premises Tenancy Act	Sengupta (Kamal Law House)	10 copies
5	West Bengal Land Reforms Act	Justice Mallick (Kamal Law House)	10 copies
6	Indian Succession Act	Paruck (LexisNexis)	2 copies
7	Civil Procedure Code	Sarkar (LexisNexis)-2 volumes	5 copies
8	Public Premises (Eviction of Unauthorized Occupants) Act	Text with Annotations	2 copies
9	Indian Trust Act	Mukherjee & SP Sengupta (Kamal Law House)	2 copies
10	Law of Partition	MN Das (Eastern Law House)/ Mitra (Kamal Law House)	3 copies
11	Limitation And Prescription	UN Mitra (LexisNexis)-2volumes	2 copies
12	SARFESI Act	Bare Act	7 copies
13	Registration Manual	Any publisher	3 copies
14	West Bengal Building (Regulation of Promotion of Construction & Transfer by Promoters) Act 1993, with rules.	Bare Act	5 copies
15	Law of Evidence	Sengupta (Kamal Law House)-2 volumes	1 copy
16	Protection of Women from Domestic Violence Act	Sengupta (Kamal Law House)	2 copies
17	Criminal Rules And Orders	Kamal Law House	1 copy
18	West Bengal Jail Code	Palit (Kamal Law House)	1 copy
19	Indian Law of Marriage And Divorce	Kumud Desai (LexisNexis)/ HK Saharoy (Eastern Law House)	1 copy

TERMS & CONDITIONS

1. The quotation must be submitted to the Office of the District Judge, English Department, District Judge's Court, Howrah positively by **3PM on or before 25th February, 2019** in sealed envelope and should be properly signed and stamped.
2. The sealed quotations will be opened on **26th February, 2019 at 5.00 PM.**
3. Rates should be quoted indicating price per copy and should be inclusive of all applicable charges, taxes, duties and levies.
4. The rates quoted by the bidders shall remain fixed for entire duration of the contract and will not be changed /enhanced on any account.
5. The books must be original and of latest edition. The rates (percentage of discount) quoted for the books will be valid for other books also to be procured during the next 12 months
6. Willing suppliers submitting quotations should specify the address of its office and its Phone/Mobile number (and other contact numbers e.g. Fax if available) for the purpose of quick communication in the event of urgency.
7. Upon selection of quotation, concerned supplier would have to supply articles strictly according to the description / specifications provided in the instant notice. In case of any deviation from this and any default regarding this on the part of a selected supplier, the authority may take any action or all such actions against the supplier as it may consider appropriate.
8. Bidders are instructed to mention PAN no. & GST no. in the quotation and copies of trade license and /or PAN etc are to be submitted as and when asked for.
9. Canvassing on the part of a bidder submitting quotation will render its quotation liable to cancellation summarily.
10. The authority reserves the right to accept or reject any quotation and to cancel the bidding process and reject all quotations at any time.


(Protayi Chowdhury)


Registrar, Civil Courts,
Howrah

Memo No. 403-XIX(1) / Tender

Dated, Howrah, 18th February 2019

Copy forwarded for information and wide circulation to :

1. The Judge-in-Charge, Accounts Department, Civil Court, Howrah.
2. The District Magistrate, Howrah.
3. The, S.P, Howrah.
4. The Sabhadhipati, Howrah Zilla Parishad.
5. The Commissioner, Howrah Municipal Corporation, Howrah.
6. The CMOH, Howrah.
7. A copy in the Notice Board of the Nazareth Department, Civil Courts, Howrah.
8. A copy published on Web site No. <http://ecourts.gov.in/howrah/home>.


(Protayi Chowdhury)
Registrar, Civil Courts, Howrah